

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO.714/2016  
CA NO.

CORAM:





PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY: PPPL Construction Pvt Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 391 to 394

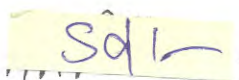
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KUNAL TANDON	ADVOCATE	for Petitioner Companies	
2.	CHETANA KANIDPAL	Company Prosecutor	For OL, Delhi	
3.	Zoheb Hossain	Sr. Standing Counsel for Income Tax Department	For Income Tax Department	
4.	Balkrishna Ladhani	Advocate		
5.	C. BALOONI	Company Prosecutor	For R.D(NR)	

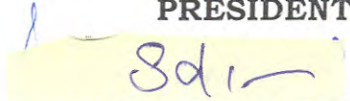
**ORDER**

Learned counsel for the Petitioner states that the Income Tax Department has filed an affidavit and a copy thereof has been served on him only yesterday i.e. on 1<sup>st</sup> May, 2017 evening. Accordingly, a request for a short adjournment to file a counter has been made.

Let the counter be filed within two weeks with a copy in advance to the Counsel opposite.

List the matter on 11<sup>th</sup> July, 2017.

  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

  
(R.VARDHARAJAN)  
MEMBER(JUDICIAL)

02.05.2017  
V.Sethi